80 Written Answers to

[RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) The Missile Technology Control Regime (MTCR) was established in 1987 with the aim of restricting the proliferation of missiles, complete rocket systems, unmanned aerial vehicles and related technology as well as systems intended for the delivery of weapons of mass destruction. The regime has limited the spread of missiles and related technology by coordinating information sharing and national export licensing measures amongst its members.

(b) Any interested country can apply for membership of the MTCR. Thereafter, the MTCR members decide by consensus whether or not to admit the applicant.

(c) India applied for membership of MTCR in June, 2015 and joined the MTCR on June 27, 2016 after a consensus decision of the MTCR members. All 34 members of the MTCR were engaged, including through a presentation to the MTCR in Paris in March, 2015, as part of the efforts made by India to become a member.

## Waiver of No Objection Certificate for a child travelling to India alone

2811. SHRI MAJEED MEMON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has received any proposal from the Ministry for a waiver of the No Objection Certificate required from a father in case a child travels to India alone on tourist visa;

(b) whether it is mandatory in case the parents who are separated; and

(c) whether Government is going to extend the waiver, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Yes, the Ministry of External Affairs has received a proposal from the Ministry of Women and Child Development for waiver of No Objection Certificate (NOC) required from a father in case a child travels to India on tourist visa.

(b) and (c) Ministry of External Affairs and Ministry of Women and Child Development have constituted a committee to effectively address such and other similar issues raised by Ministry of Women and Child Development.

## Foreign countries having nuclear pact with India

2812. SHRI NEERAJ SHEKHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the countries which have signed nuclear treaties/pacts with India;

Written Answers to

(b) whether the nuclear deal of 2008, exempts India for nuclear trade with nuclear power nations; and

(c) if so, the reasons and rationale for Government's move to secure Nuclear Supplier Group (NSG) membership?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) India has signed civil nuclear cooperation agreements with France, the United States, Russia, Namibia, Canada, Argentina, Kazakhstan, Republic of Korea, Czech Republic, Australia, Sri Lanka and the United Kingdom. A Memorandum of Understanding on civil nuclear cooperation has also been signed with Mongolia. In December, 2015, India and Japan exchanged a Memorandum as per which both sides confirmed having reached agreement on an Agreement for Cooperation in the Peaceful Uses of Nuclear Energy.

(b) On September 6, 2008, the Nuclear Suppliers Group (NSG) adopted a policy decision [INFCIRC/734 (Corrected)] allowing civil nuclear cooperation between its members and India.

(c) Membership of NSG would place our existing civil nuclear cooperation with foreign partners on a predictable basis and facilitate the enhanced investments, industrial tie-ups and technology access required to accelerate augmentation of nuclear power capacity in India. It would also enable India to meet its Intended Nationally Determined Contribution (INDC) pledge of 40% of its power capacity coming from non-fossil sources by 2030.

## Outcome of Eleventh Asia-Europe Meeting (ASEM)

2813. PROF. M. V. RAJEEV GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the outcome of the Eleventh Asia-Europe Meeting (ASEM) for India;

(b) the tangible areas of cooperation that were identified with ASEM partners; and

(c) whether Government has any specific plans for promoting ASEM partnership in tackling problems of climate change and terrorism, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) India participated successfully in the Eleventh Asia-Europe Meeting (ASEM) held in Ulaanbaatar, Mongolia on July 15-16, 2016, marking the 20th anniversary of ASEM. Hon'ble Vice President, Shri Hamid Ali Ansari, who led